

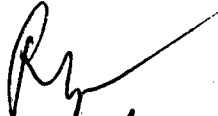
Dated: 2/12/97 (15)

Heard Sh. G.S. Walia for the applicant
and Sh. M.I. Sethna for the respondents.

In view of the order passed by
the Hon'ble Chairman dt. 18/11/97,
in PT No. 153/97, the present
O.A. No. 770/91 is hereby
transferred to CAT, Calcutta
Bench.

The Registry to send all the
papers to Calcutta Bench.


(P.P. Srivastava)
MCA,


(R.G. Vaidyanathan)
VLC.

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